

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 324/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: M/s. Pennwalt Limited

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	PRADEEP KUMAR PURWAR	Practising Company Secretary	

ORDER

**CSP No.324/441/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **16.11.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

Dated: 06.10.2017  
ah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**